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Title: The Minister of State (Independent Charge) of the Ministry of Commerce and Industry laid a statement regarding status of implementation of the recommendations contained in the 124th and 125th Reports of the Standing Committee on Commerce on Demands for Grants (2016-17) (Demand No. 11), pertaining to the Department of Commerce, Ministry of Commerce and Industry.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to lay the following statement regarding: the status of implementation of the recommendation contained in the 125th Report of the Standing Committee on Commerce on Demands for Grants (2016-17)(Demand No. 11), pertaining to the Department of Commerce and Industry.

(b) Status of implementation of the recommendations contained in the 124th Report of the Standing Committee on Commerce on Action Taken by the Government on observations/recommendations contained in the 119th Report of the Committee on 'Rubber Industry in India', pertaining to the Ministry of Commerce and Industry*

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to lay the following statement regarding: the status of implementation of the recommendations contained in the 124th Report of the Standing Committee on Commerce on Action Taken by the Government on observations/recommendations contained in the 119th Report of the Committee on 'Rubber Industry in India', pertaining to the Ministry of Commerce and Industry.

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